

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00489/2017

DATED THIS THE 12th DAY OF FEBRUARY 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

1. Gopal Bajentri
S/o. Hanamanth Bajentri
Aged about 49 years,
Working as Monument Attendant,
Village & Post: Koujalagi
Tq; Gokak,
Dist: Belagavi – 591227.
2. Ramachandra Chavan
S/o. Bnaganu Chavan,
Aged about 43 years,
Working as Monument Attendant,
At Post: Minphnal,
Tq.& Dist: Vijayapura-586108
3. Parashuram Moluchi
S/o. Narayana Moluchi
Aged about 55 years,
Working as Monument Attendant,
R/at Yellar, Subhash Galli,
H.No.762,
Tq. & Dist. Belagavi.
4. Ramaling Kammar
S/o. Mahadevappa Kammar
Aged about 54 years,
Working as Monument Attendant,
R/at Village & Post: Mutage
Gokul Nagar, Cross No.20
Belagavi – 591124.
5. Dayanand Tubachi
S/o. Shivalingappa Tubachi

Aged about 48 years,
Working as Monument Attendant,
R/at TMC No.5131/2989/P-18
Shri Gurukrupa Building,
Mahaveer Nagar,
Uttar Chikodi,
Tq: Chikkodi,
Dist:Belagavi – 587205.

6. Suresh Patnekar
S/o. Balavant Patnekar
Aged about 54 years,
Working as Monument Attendant,
Village & Post: Basavana Kudachi
Tq. & Dist.: Belagavi – 590 012.
7. Chandrashekharappa Bileyali
S/o. Shivappa Bileyali
Aged about 57 years,
Working as Monument Attendant,
R/o. PO: Neeralagi,
Village: Nagasamudra
Tq. & Dist: Gadag – 582103
8. Subhas Badiger
S/o. Kalappa Badiger,
Aged about 51 years,
Working as Monument Attendant,
Village & PO: Hirebudihal,
Tq: Badami
Dist: Bagalkot – 587205.
9. Gavisiddayya Hiremath
S/o. Veerabhadrayya Hiremath
Aged about 50 years,
Working as Monument Attendant,
Village & Post: Timmapur
Tq. & Dist: Gadag – 582115.
10. Beemappa Emmi
S/o. Nagappa Emmi
Aged about 53 years,
Working as Monument Attendant,
Village & Post: Timmapur
Tq. & Dist: Gadag – 582115.
11. Sadananda M.R.
S/o. Ramaiah Gowda

Aged about years,
Working as Monument Attendant,
R/o. Door No.25(2), Chitra Nilaya,
New Colony,
Kushavathi(Thirthahalli)-577432
Shivamogga District.

12. Jaya Sheela Reddy
S/o. Late. D.Srinivasa Reddy,
Aged about years,
R/o. IUDB Layout, 3rd Cross,
H.No.398, Near Saraswathiuram,
Chitradurga – 577501.
13. T.Kenchappa
S/o. Thimmanna,
Aged about 52 years,
Working as Monument Attendant,
R/at Vaishnavi Nilaya,
Rajendranagara,
Jogimatti Road,
Chitradurga - 577501
14. Nagarajappa .V.
S/o. Virabhadraappa,
Aged about 48 years,
Working as Monument Attendant,
R/at T.Nulenur,
Holalkere Taluk,
Chitradurga District - 577501
15. N.H.Siddalingappa
S/o. Late Hanumappa,
Aged about 45 years,
Working as Monument Attendant,
R/at No.289, Jampanna Nayakanakote,
Challakere – 577532
Chitradurga District.
16. Nagaraj.P.
S/o. Papaiah
Aged about 50 years,
Working as Monument Attendant,
R/at Babujagajeevanram Nagar,
Near Sharada Ashrama,
IUDP Layout,
Chitradurga – 577501.

17. Yogesha
S/o. Venkataramane Gowda
Aged about years,
Working as Monument Attendant
R/o. K.Hirehalli,
Koushika Post,
Shanthigrama Hobli,
Hassan Taluk & District-573212

18. Nagachandrayya Hiremath
S/o. Balayya Hiremath
Aged about 48 years,
Working as Monument Attendant,
R/at Sri Ram Nagar,
Attikolla,
Dharwad – 580007.

19. Basavantappa Kadappanavar
S/o. Fakirappa Kadappanavar
Aged about 50 years,
Working as Monument Attendant
R/o. Village & Post: Shirol
Tq: Nargund
Dist: Gadag - 582207

... Applicants

(By Shri B.S.Venkatesh Kumar..... Advocate)

vs.

1. Union of India,
Represented by its Secretary,
Ministry of Culture
Shastri Bhavan,
Dr. Rajendraprad Road
New Delhi – 110 001.

2. The Director General of Archeological Survey of India
Janapath Road, Vasana Vihar,
New Delhi – 110 001.

3. The Superintending Archeologist
Archeological Survey of India
Dharwad Circle,
Behind Kannada Sahitya Bahvan
Near R.N.Shetty Stadium,
Dharwad -580 008.

4. The Superintending Archeologist
Archeological Survey of India

Bengaluru Circle,
Kendriya Sadana, 5th Floor, F Wing,
17th Main, Koramagalala
Bengaluru – 560 034.

...Respondents

(Shri V.N.Holla....Sr.Panel Counsel)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

After arguing the matter for some time, learned counsel for the applicants stated that the Original Application may be disposed of with liberty to applicants to file a representation before the respondents.

2. Accordingly, the Original Application is disposed of with liberty to applicants to file a representation before the respondents. If, such a representation is filed within a period of one month from today, the same shall be considered by the competent authority and an appropriate order shall be passed in accordance with law within a period of 2 months thereafter.

3. There shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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